GOVERNMENT OF INDIA WOMEN AND CHILD DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:3331
ANSWERED ON:30.08.2013
DOWRY PROHIBITION ACT
Dhotre Shri Sanjay Shamrao;Mahtab Shri Bhartruhari

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the expert group constituted by the Government on the Dowry Prohibition Act, 1961 has submitted its report;
- (b) if so, the details and the major recommendations thereof;
- (c) whether the Government has accepted the recommendations of the said expert group;
- (d) if so, the details thereof and the status of implementation of such accepted recommendations; and
- (e) if not, the reasons therefor?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

- (a) & (b): An Inter-ministerial Group and a Review Committee were constituted to deliberate the recommendations of National Commission for Women for amendment in Dowry Prohibition Act, 1961.
- (c) to (e): Based on the deliberations in the Inter-Ministerial Group and Review Committee, the draft Cabinet Note on amendments in the Dowry Prohibition Act, 1961 for making the provisions unambiguous, contemporary, enforceable and appropriately stringent, has been circulated to concerned Ministries for their comments.